

[श्री कृष्ण प्रकाश तिवारी]

लखनऊ इलाहाबाद के बीच एक फास्ट ट्रेन चलाने की मांग बहुत दिनों से की जा रही है और इसके न होने से इलाहाबाद में बड़ा असन्तोष है।

मेरा रेल मंत्री जी से निवेदन है कि अवि-लंब इलाहाबाद लखनऊ के बीच एक फास्ट ट्रेन चलाने की व्यवस्था करा दें।

(iii) Need For Establishing A Central Honey Development Board

SHRI N. DENNIS (Nagercoil) : Under Rule 377 I make the following statement :

To facilitate proper exploitation, development and export of honey, it is absolutely essential to set up a central Honey Development Board. Honey, the sweetest natural gift is an important item of nutritious medical food. There are wide scope and opportunities for the development of honey production in some parts of our country. Our country is gifted with the production of honey from different species of bees. Unlike "Rock bee honey" known as "Jungle Honey", "Appis indica honey" or the apiary honey production requires considerable investment, labour and scientific knowledge. The annual production of honey in our country is about 40 lakhs kilograms, approximate value of it is Rs. 8 crores. Systematic production will generate large employment opportunities and export possibilities. Places with favourable climatic conditions natural forest resources, availability of natural bee colonies and availability of scientific skilled experts in honey production, should be encouraged and patronaged with liberal assistance. Such assistance, protection and safeguard have to be extended to those engaged in "migratory bee keeping" too. The interests of thousands of bee keepers of our country could be better served only by extending scientific and technological support and assistance. So, Government may be pleased to take early steps for the

establishment of a Central Honey Development Board.

(iv) Increasing Irregularities In Certain Post Offices In District Ghazipur Of Uttar Pradesh

श्री राजनाथ सोनकर शास्त्री (संदपुर) : उपाध्यक्ष महोदय, नियम 377 के अन्तर्गत पढ़ने से पहले..... (व्यवधान)आप मेरी बात सुन लें—हम जैसे कहना चाहते हैं कि वाराणसी के पोस्ट आफिस में चोरी हो रही है, यह देश के हित में नहीं है, तो इसके बारे में यह कहा जाता है कि पार्टिकुलर नाम मत जोड़िये.....

SHRI K. MAYATHEVAR (Dindigul) : I am also raising the same issue. this is materially affecting our object. Under what authority are they doing this ** here ?

I am also raising the same thing. What is this going on here ?

** There is nothing objectionable in what I have given.

MR. DEPUTY-SPEAKER : Do you want Shri Shastri to speak or not ?

SHRI K. MAYATHEVAR : I support him.

MR. DEPUTY-SPEAKER : Mr. Shastri, you go through the rules. If there is any allegation, it has to be removed. We act only according to the rules.

श्री राजनाथ सोनकर शास्त्री : 377 का मतलब है कि हम जो सूचना देते हैं उस पर जांच होनी चाहिए, कार्यवाही होनी चाहिए, लेकिन जब हम कोई पार्टिकुलर एक्जाम्पल देते हैं तो उसको क्यों काट दिया जाता है ? मैंने जो दिया था उसको संशोधित कर दिया गया है।

*एक स्थान का नाम भी नहीं आ सकता